

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

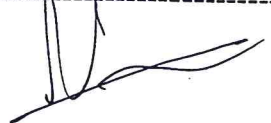

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① Shivan Kumar Murthi	Counsel for Petitioner	
② S.P. Murali Krishna	Counsel for Respondent R2 to R5 and R7 to R15 and R17 to R24	S.P. Murali Krishna
③ A.M. Sridharan	Counsel for Respondent 1	

ORDER

Counsel representing both the parties are present and made submissions in regard to the additional documents filed by R1. Order is reserved. The matter is adjourned for hearing the main CP. Put up on 09.01.2018.

^{-sel-}
S Vijayaraghavan
Member (Technical)

^{-sel-}
K Anantha Padmanabha Swamy
Member (Judicial)